

(3)

FORM No. 4

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH

JABALPUR

C.C.P.

APPLICATION NO. 59 / 2005

APPLICANT (S) P. K. Khindri

RESPONDENT (S) Sh. J. S. Sharma

ADVOCATE FOR
APPLICANT (S) S. Paul

ADVOCATE FOR
RESPONDENT (S)

ORDER SHEET

Notes of the Registry

Order of the Tribunal

Date of Presentation
26-7-05

5.8.2005

Following defect not
removed by the applicant
counsel.

Shri V. Tripathi for petitioner.
Shri S.P. Singh for respondents.

1 - Original copy of order
not filed.

This CCP has been filed by the learned
counsel for applicant in OA 570/02 for
not complying with the directions of the
Tribunal dated 16.8.2004.

The case may be
listed before D.R. for
removing the defect
on 4-8-05.

In this case, we have already granted
extension of time by 3 months for complying
with the directions of the Tribunal.

In view of the above, the CCP is dismissed
as not maintainable.

(Madan Mohan)
JM

(M.P. Singh)
VC

aa.

Defects removed.

The case may be
Registered as C.C.P. and
listed for order on
5-8-05.

Deputy Registrar